




(28)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2020 at 11.30 am.

PRESENT: SHRI R VARADHARAJAN, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	AJAY KUMAR LUNAM	R-6	
2.	S. SATISH & G. GAUTHAM RAM VITTAL	R2	
3.	S. SATHIYA NARAYANAN	COUNSEL FOR APPLICANTS	

ORDER

At request of the Learned Counsels for the parties, post this matter on
23.01.2020.

-Sd-
(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-
(B. S.V. PRAKASH KUMAR)
Member (Judicial)